

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 460 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Ito Basar, District and Sessions Judge,
West Sessions Division, Yupia,
Arunachal Pradesh.

Dated Guwahati, 20th January, 2020

Sub:- Leave.

Ref:- Letter No. D-120/19/457 dated 10.01.2020.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 10.01.2020, has been granted/rejected.

Yours faithfully,


sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/ ⁴⁶²461-1A, dated 20.1.20

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
2. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
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